

**Central Administrative Tribunal
Principal Bench**

**CP No.163/2018
In
OA No.1227/2014**

New Delhi, this the 7th day of September, 2018

**Hon'ble Ms. Nita Chowdhury, Member (A)
Hon'ble Mr. S.N. Terdal, Member (J)**

Amit Kumar, Aged 26 years,
S/o Balwan Singh,
R/o Azad Nagar, Uchana Mandi,
District-Jeend, Haryana.

...Applicant

(By Advocate : Shri Sachin Chauhan)

Versus

1. Shri Ashim Khurana,
Chairman,
S.S.C.,
Block No.12, CGO Complex,
Lodhi Road, New Delhi-3.
2. Shri Amulya Patnaik,
Commissioner of Police,
Delhi Police,
Police Headquarter,
MSO Building, New Delhi.

...Respondents

(By Advocate : Shri Rajnish Prasad)

ORDER (ORAL)**Ms. Nita Chowdhury, Member (A) :**

Both parties appeared.

2. Learned counsel for applicant fairly states that nothing remains in the CP as the applicant has not been declared successful for the post for which he applied. Accordingly, CP is closed. Notices are discharged.

(S.N. Terdal)
Member (J)

(Nita Chowdhury)
Member (A)

‘rk’